## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/680/(IB)/2017

NAME OF THE PETITIONER(S)

: KAMACHI INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: PRASHANTH PROPERTIES PVT LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. Name (in Capital) Represented by Signature

1. Preothi. S. Arasu Counsell for Pete Rejagopal & Raghuration

Leet

Laboration

## <u>ORDER</u>

Counsels representing both the parties are present and stated that the matter is almost settled between the parties and prayed for time to file the joint memo of settlement. Time is extended at request. Put up on 19.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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